GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1725 ANSWERED ON:08.03.2010 SETTING UP OF NEW ITIs/ ITCs Kodikunnil Shri Suresh;Siddeswara Shri Gowdar Mallikarjunappa;Yadav Shri M. Anjan Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Union Government has received proposals from various State Governments for setting up of new Industrial Training Institutes/centers (ITIs/ITCs) in the States;

(b) if so, the details thereof and the present status of the proposals alongwith the financial assistance sought by State Governments from Union Government for the purpose, State-wise;

(c) the total intake capacity alongwith the number of girls and boys enrolled under general and reserved categories by each ITIs/ITCs during each of the last three years and the current year, separately, State-wise and category-wise;

(d) whether the Union Government has set up or proposes to set up new ITIs/ITCs in the country; and

(e) if so, the details and locations thereof alongwith the funds allocated and released during each of last three years and the current year for the purpose State-wise?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a)to(e) Setting up of 1500 new ITIs in Public Private Partnership (PPP) in the country has been taken up by the Union Government under a project titled "Kaushal Vikas Yojana". The State governments have been requested to identify locations where free of cost land with basic amenities such as road, power, water supply and communication facility, etc are available. Responses from State governments received for setting up of these ITIs in PPP are enclosed at Annex-I. However final decision on the number of ITIs and their locations in a state has not been taken. Detailed project report is under preparation. No funds have been released so far.

As regards ITCs, these are set up under the private sector by individual organization(s) and these individuals are free to set up ITCs as per their choice of trade and location. However for affiliation to National Council for Vocational Training (NCVT), these ITCs have to follow prescribed norms. Number of ITIs/ITCs in the country is given in Annex.II.

As ITIs/ITCs function under the administrative control of respective State /UT Government, enrolment data is not maintained centrally. However year-wise and state-wise details of seating capacity for 2006-07, 2007-08, 2008-09 and 2009-10 (upto 31.01.2010) are enclosed at Annex-II.